

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.204
C.P. (IB)/194(AHM)2023

Proceedings under Section 10 IBC

IN THE MATTER OF:

SHREE GOPINATH PAPER PRODUCTS PRIVATE LIMITEDApplicant

VS

HDFC BANK LTD.

.....Respondent

Order delivered on: 28/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Mohit Gupta, Adv.

For the Respondent : Mr. Hem Buch, Adv. for Mr. Sandeep Singhi, Adv.

ORDER

Both sides are directed to file written submission today itself.

List for further consideration on 09.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)